

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1311/98

New Delhi this the ~~5~~ Day of August 1998

Hon'ble Mr. Justice K.M. Agarwal, Chairman  
Hon'ble Mr. R.K. Ahooja, Member (A)

Shri N.K. Sarsoonia,  
Workshop Superintendent,  
Pusa Polytechnic,  
Pusa, New Delhi.

Petitioner

(By Advocate: Shri N.A. Sebastian)

-Versus-

1. Govt. of National Capital Terriotry,  
of Delhi through its Chief Secretary,  
5 Shyam Nath Marg,  
Delhi.

2. Directorate of Technical Education,  
Govt. of N.C.T.D.  
Through the Secretary,  
Department of Technical Education,  
Block-C, Vikas Bhawan,  
Delhi-110 002. Respondents

ORDER

Hon'ble Shri R.K. Ahooja, Member (A)

The applicant who is working as Workshop  
Superintendent with Respondent No. 2 since 1978 seeks  
the following relief:

It is prayed that directions be issued to the  
Respondents to upgrade the post of Workshop  
Superintendent as per recommendations of the  
Prof. P.J. Madan Committee as well as that of  
the AICTE with respect to the post of Work Shop  
Superintendent and to designate the Applicant in  
the scale of Rs. 3700-5700 w.e.f. 1.1.1996.

2. We have heard the counsel for the applicant.  
The case of the applicant is that the respondents had set  
up a Committee in 1974 headed by Prof. P.J. Madan  
Pro-Vice Chancellor in the University of Baroda which had

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given its recommendations in 1978. One of these recommendations was that Workshops in the Engineering Colleges and Polytechnics should be under the overall charge of a Workshop Superintendent in the rank of a Senior Lecturer. While the other recommendations including the upgradation of Demonstrators, instructors and Technical Assistant were accepted, the respondents did not implement the recommendations in regard to Workshop Superintendents. Subsequently, in 1989 the All India Council for Technical Education also made certain recommendations about the Staff Cadre Structure of Polytechnics and suggested categorization of the Workshop Superintendent with Head of the Department/Lecturer selection Grade. This recommendation was also ignored by the respondents. The applicant says that he has given a number of representations for the implementation of the recommendation of Madan Committee and the All India Council of Technical Education in respect of the post of Workshop Superintendent but no avail.

3. We have carefully considered the aforesaid pleadings and the submissions made by the learned counsel. The directions sought for by the applicant fall in the domain of a policy decision. The State cannot be compelled to accept all or any of the recommendations of an Expert Body constituted by it. No directions can also be given to upgrade a post which could result in a monetary implication. Since the relief sought <sup>to</sup> by the

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applicant cannot be granted we find no reason to proceed ~~further~~  
with this O.A. which is accordingly dismissed at the  
admission stage itself.

*Km*  
(K.M. Agarwal)  
Chairman

*R.K. Ahooja*  
(R.K. Ahooja)  
Member (A)

\*Mittal\*